

COURT – I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 25 of 2012

Dated: 15th May, 2012

Tata Steel Limited

... Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission

....Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

17.07.2012.

COURT MASTER